

Office of Directorate General of Foreign Trade
New Delhi -0

Para 4.7 Decision

MEETING NUMBER : 20/82-ALC4/2009 MEETING DATE : 11.08.2009

The Meeting No.20/82 in the year 2009-10 to consider the cases under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2004-09 pertaining to products falling in Chapter 29 and 30 scheduled to be held on 11.08.2009 was actually held on **02.09.2009** under the Chairmanship of Jt. DGFT, Shri Anil Aggarwal in his chamber.

Following members were present:-

1. Shri Shaish Kumar, IA, DIPP
2. Shri D.N. Mathur, Dy. IA, Department of Pharmaceuticals
3. Shri Rajinder Pal Singh, Dy. DGFT
4. Shri Shyam Lal, FTDO

Case No. B-229	M/s SPC Life Sciences Pvt. Ltd.
Norms Committee Meeting No. 20/10	File No. 01/83/050/00091/AM07
Meeting Date 04.08.2009	RAF No. 34/24/040/00020/AM07
Adv. Lic. No. 3410015935 dated 25.04.2006	
Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.	

Case No. B-230	M/s Shirdi Chemicals Pvt. Ltd.
Norms Committee Meeting No. 20/10	File No. 01/83/050/00687/AM07
Meeting Date 04.08.2009	RAF No. 03/95/040/00639/AM07
Adv. Lic. No. 0310400054 dated 19.09.2006	
Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.	

Case No. B-231	M/s Lupin Ltd.
Norms Committee Meeting No. 20/10	File No. 01/82/050/01721/AM07
Meeting Date 04.08.2009	RAF No. 03/95/040/01297/AM07
Adv. Lic. No. 0310416716 dated 22.01.2007	
Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.	

Case No. C-12	M/s Aurobindo Pharma Ltd.
Norms Committee Meeting No. 20/10	File No. 01/82/162/00881/AM08
Meeting Date 04.08.2009	RAF No. 34/24/040/00020/AM07
Committee considered case as per agenda and observed that the firm has submitted application for fixation of	

SION for the export product “Piperacillin Sodium Strile and Tazobactam Sodium Strile (8:1) or Premix of Tazobactam Sodium plus Piperacillin Sodium (1:8) Sterile”, while the SION for Piperacillin Sodium Strile and Tazobactam Sodium Sterile have not been fixed. It was, therefore, decided to advise the firm to furnish application first through Pharmexcil alongwith All Industry data for fixation of SION for the bulk drug “Piperacillin Sodium Strile” and “Tazobactam Sodium Sterile” separately.

1	Case No.:23/48/83-ALC1/2008	Party Name:PRACHI PHARMACEUTICALS PVT LTD	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/83/050/01292/AM09/	RLA File :03/95/040/00317/AM09/	Lic.No/Date:0310507250 16.02.2009	Defer Date:29.09.2009
	Decision :Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

2	Case No.:4/51/82-ALC4/2008	Party Name:MERIT HEALTHCARE PVT. LTD.	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/01690/AM09/	RLA File :03/95/040/00909/AM09/	Lic.No/Date:0310509173 25.02.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

3	Case No.:17/1/83-ALC1/2009	Party Name:PRACHI PHARMACEUTICALS PVT LTD	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/83/050/01355/AM09/	RLA File :03/95/040/00906/AM09/	Lic.No/Date:0310510030 03.03.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

4	Case No.:19/14/82-ALC4/2009	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/00189/AM10/	RLA File :09/24/040/00447/AM09/	Lic.No/Date:0910037377 16.03.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

5	Case No.:22/14/82-ALC4/2009	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/00192/AM10/	RLA File :08/24/040/00007/AM10/	Lic.No/Date:0810079232 09.04.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

6	Case No.:1/14/82-ALC4/2009	Party Name:MAKSON INDUSTRIES PVT. LTD.	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/00171/AM10/	RLA File :03/95/040/01025/AM09/	Lic.No/Date:0310515322 13.04.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of DC(NSME).			

7	Case No.:33/14/82-ALC4/2009	Party Name:RAY CHEMICALS PRIVATE LIMITED,	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/00203/AM10/	RLA File :07/24/040/00003/AM10/	Lic.No/Date:0710064266 20.04.2009	Defer Date:29.09.09
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

8	Case No.:34/14/82-ALC4/2009	Party Name:R L FINE CHEM	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/00204/AM10/	RLA File :07/24/040/00007/AM10/	Lic.No/Date:0710064267 20.04.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

9	Case No.:9/14/82-ALC4/2009	Party Name:VASUDHA PHARMA CHEM LTD	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/00179/AM10/	RLA File :09/24/040/00466/AM09/	Lic.No/Date:0910037701 20.04.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

10	Case No.:10/14/82-ALC4/2009	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/00180/AM10/	RLA File :03/95/040/00038/AM10/	Lic.No/Date:0310516853 24.04.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.			

11	Case No.:21/14/82-ALC4/2009	Party Name:CLEAN SCIENCE AND TECHNOLOGY PVT.LTD.	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/00191/AM10/	RLA File :31/24/040/00019/AM10/	Lic.No/Date:3110038255 28.04.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

12	Case No.:5/14/82-ALC4/2009		Party Name:UNIMARK REMEDIES LIMITED.,		Meet No/Date:20/82-ALC4/2009 11.08.2009		Status:Case Approved																					
	HQ File :01/82/050/00175/AM10/		RLA File :03/95/040/01329/AM07/		Lic.No/Date:0310517616 28.04.2009																							
	Decision : Committee considered case as per agenda and in light of earlier decision taken in 41/82 meeting held on 06.01.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-																											
	<table><tr><td>Export product</td><td>Export Qty.</td><td>Sl.No.</td><td>Import items</td><td>Qty. allowed</td></tr><tr><td rowspan="5">Nemesulide</td><td rowspan="5">1kg.</td><td>1.</td><td>Ortho Nitro Chloro Benzene</td><td>0.92 kg</td></tr><tr><td>2.</td><td>Phenol</td><td>0.55 kg</td></tr><tr><td>3.</td><td>Methane Sulfonyl Chloride</td><td>0.52 kg</td></tr><tr><td>4.</td><td>Pyridine</td><td>0.19 kg</td></tr><tr><td>5.</td><td>Methylene Dichloride</td><td>2.29 kg</td></tr></table>							Export product	Export Qty.	Sl.No.	Import items	Qty. allowed	Nemesulide	1kg.	1.	Ortho Nitro Chloro Benzene	0.92 kg	2.	Phenol	0.55 kg	3.	Methane Sulfonyl Chloride	0.52 kg	4.	Pyridine	0.19 kg	5.	Methylene Dichloride
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RA concerned may take further necessary action as per above decision of NC.																												

13	Case No.:11/14/82-ALC4/2009		Party Name:UNIMARK REMEDIES LIMITED.,		Meet No/Date:20/82-ALC4/2009 11.08.2009		Status:Case Deferred	
	HQ File :01/82/050/00181/AM10/		RLA File :03/95/040/00212/AM08/		Lic.No/Date:0310518138 04.05.2009		Defer Date:29.09.2009	
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.							

14	Case No.:35/14/82-ALC4/2009		Party Name:R L FINE CHEM		Meet No/Date:20/82-ALC4/2009 11.08.2009		Status:Case Deferred	
	HQ File :01/82/050/00205/AM10/		RLA File :07/24/040/00031/AM10/		Lic.No/Date:0710064493 04.05.2009		Defer Date:29.09.2009	
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.							

15	Case No.:8/14/82-ALC4/2009		Party Name:RATNAGIRI CHEMICALS PVT. LTD.		Meet No/Date:20/82-ALC4/2009 11.08.2009		Status:Case Deferred	
	HQ File :01/82/050/00178/AM10/		RLA File :03/95/040/00061/AM10/		Lic.No/Date:0310518497 05.05.2009		Defer Date:29.09.2009	
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.							

16	Case No.:36/14/82-ALC4/2009		Party Name:GLOBAL CALCIUM PRIVATE LIMITED,		Meet No/Date:20/82-ALC4/2009 11.08.2009		Status:Case Deferred	

	HQ File :01/82/050/00206/AM10/	RLA File :07/24/040/00050/AM10/	Lic.No/Date:0710064616 07.05.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.			
17	Case No.:37/14/82-ALC4/2009	Party Name:KUMAR ORGANIC PRODUCTS LIMITED,	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Approved
	HQ File :01/82/050/00207/AM10/	RLA File :07/24/040/00019/AM10/	Lic.No/Date:0710064597 07.05.2009	
	Decision : Committee decided to close the case as Advance Authorisation has been issued under para 4.7.1 of HBP.			
18	Case No.:26/14/82-ALC4/2009	Party Name:DSM ANTI-INFECTIVES INDIA LTD	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/00196/AM10/	RLA File :22/24/040/00003/AM10/	Lic.No/Date:2210008912 11.05.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			
19	Case No.:12/14/82-ALC4/2009	Party Name:TORRENT PHARMACEUTICALS LTD.	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/00182/AM10/	RLA File :08/24/040/00028/AM10/	Lic.No/Date:0810079929 12.05.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			
20	Case No.:13/14/82-ALC4/2009	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/00183/AM10/	RLA File :09/24/040/00003/AM10/	Lic.No/Date:0910037902 13.05.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			
21	Case No.:14/14/82-ALC4/2009	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/00184/AM10/	RLA File :09/24/040/00026/AM10/	Lic.No/Date:0910037901 13.05.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			
22	Case No.:16/14/82-ALC4/2009	Party Name:HETERO LABS LTD.	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case

	HQ File :01/82/050/00186/AM10/	RLA File :09/24/040/00050/AM10/	Lic.No/Date:0910037893 13.05.2009	Deferred Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

23	Case No.:17/14/82-ALC4/2009	Party Name:HETERO LABS LTD.	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/00187/AM10/	RLA File :09/24/040/00049/AM10/	Lic.No/Date:0910037892 13.05.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

24	Case No.:18/14/82-ALC4/2009	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/00188/AM10/	RLA File :09/24/040/00047/AM10/	Lic.No/Date:0910037891 13.05.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

25	Case No.:23/14/82-ALC4/2009	Party Name:MANTENA LABORATORIES LIMITED	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/00193/AM10/	RLA File :09/24/040/00019/AM10/	Lic.No/Date:0910037904 13.05.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

26	Case No.:27/14/82-ALC4/2009	Party Name:SURYA PHARMACEUTICAL LTD	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/00197/AM10/	RLA File :22/24/040/00009/AM10/	Lic.No/Date:2210008926 19.05.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

27	Case No.:3/14/82-ALC4/2009	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/00173/AM10/	RLA File :09/24/040/00052/AM10/	Lic.No/Date:0910037939 19.05.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

28	Case No.:15/14/82-ALC4/2009	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:20/82-ALC4/2009	Status:Case
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			11.08.2009	Deferred
	HQ File :01/82/050/00185/AM10/	RLA File :09/24/040/00039/AM10/	Lic.No/Date:0910037981 21.05.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

29	Case No.:4/14/82-ALC4/2009	Party Name:MSN PHARMACHEM PRIVATE LIMITED	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/00174/AM10/	RLA File :09/24/040/00054/AM10/	Lic.No/Date:0910037983 21.05.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

30	Case No.:38/14/82-ALC4/2009	Party Name:GLENMARK GENERICS LIMITED	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/00208/AM10/	RLA File :03/94/040/00174/AM10/	Lic.No/Date:0310523789 12.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

31	Case No.:39/14/82-ALC4/2009	Party Name:BAYER CROPSOURCE LIMITED	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/00209/AM10/	RLA File :03/94/040/00190/AM10/	Lic.No/Date:0310523818 12.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

32	Case No.:42/14/82-ALC4/2009	Party Name:LUPIN LIMITED	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/00212/AM10/	RLA File :03/95/040/00128/AM10/	Lic.No/Date:0310524133 15.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

33	Case No.:47/14/82-ALC4/2009	Party Name:NEON LABORATORIES LTD.	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/00217/AM10/	RLA File :03/95/040/00165/AM10/	Lic.No/Date:0310524407 16.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

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34	Case No.:48/14/82-ALC4/2009	Party Name:NEULAND LABORATORIES LTD	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/00218/AM10/	RLA File :09/24/040/00077/AM10/	Lic.No/Date:0910038258 17.06.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

35	Case No.:1/20/82-ALC4/2009	Party Name:ATUL LTD.	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/00412/AM10/	RLA File :08/24/040/00102/AM10/	Lic.No/Date:0810081939 31.07.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.			

36	Case No.:2/20/82-ALC4/2009	Party Name:GUJARAT ORGANICS LTD.,	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/00413/AM10/	RLA File :03/94/040/00364/AM10/	Lic.No/Date:0310531735 31.07.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.			

37	Case No.:3/20/82-ALC4/2009	Party Name:AGIO PHARMACEUTICALS LTD	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/00414/AM10/	RLA File :03/94/040/00154/AM10/	Lic.No/Date:0310531742 31.07.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

38	Case No.:4/20/82-ALC4/2009	Party Name:AGIO PHARMACEUTICALS LTD	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/00415/AM10/	RLA File :03/94/040/00186/AM10/	Lic.No/Date:0310531751 31.07.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

39	Case No.:5/20/82-ALC4/2009	Party Name:MEDREICH LIMITED	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/00416/AM10/	RLA File :07/24/040/00170/AM10/	Lic.No/Date:0710066306 03.08.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

40	Case No.:6/20/82-ALC4/2009	Party Name:SARNA CHEMICALS PVT.LTD.	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/00417/AM10/	RLA File :03/95/040/00244/AM10/	Lic.No/Date:0310531923 03.08.2009	Defer Date:29.09.2009
Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.				

41	Case No.:7/20/82-ALC4/2009	Party Name:AVENTIS PHARMA LIMITED	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Approved
	HQ File :01/82/050/00418/AM10/	RLA File :03/94/040/00321/AM10/	Lic.No/Date:0310532006 03.08.2009	
Decision :Committee decided to close the case as Advance Authorisation has been issued under para 4.7.1 of HBP.				

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Case No.:8/20/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Approved	
HQ File :01/82/050/00419/AM10/	RLA File :03/94/040/00385/AM10/	Lic.No/Date:0310532040 04.08.2009		
Decision : Committee considered case as per agenda and in light of its earlier decision taken in its 6/82 meeting held on 12.05.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Export Qty.	Sl.No.	Import items	Qty. allowed per unit of export product
GCS Dog (Powder)	1 Pack of 150 gram	1.	Glucosamine Hcl	82.635gm/pack
		2.	Sodium Chondrotin sulphate	27.54gm/pack
		3.	Manganese sulphate	0.732gm/pack
		4.	Ascorbic acid (calcium ascorbate)	4.776gm/pack
GCS Dog Powder	1 pack of 500 gram	1.	Glucosamine Hcl	0.2754 kg/pack
		2.	Sodium Chondrotin Sulphate	0.0918 kg/pack
		3.	Manganese Sulphate	0.00244 kg/pack
		4.	Ascorbic acid (calcium ascorbate)	0.01592 kg/pack
GCS Dog Powder	1 Pack of 4.54 kgs	1.	Glucosamine Hcl	2.501 kg/pack
		2.	Sodium Chondrotin Sulphate	0.833 kg/pack
		3.	Manganese Sulphate	0.022 kg/pack
		4.	Ascorbic acid (calcium ascorbate)	0.144 kg/pack

RA concerned may take further necessary action as per above decision of NC.

43	Case No.:10/20/82-ALC4/2009	Party Name:AMBUJA INTERMEDIATES LIMITED	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/00421/AM10/	RLA File :03/94/040/00386/AM10/	Lic.No/Date:0310532467 05.08.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.			

44	Case No.:9/20/82-ALC4/2009	Party Name:VITAL HEALTHCARE PVT.LTD.	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/00420/AM10/	RLA File :03/95/040/01036/AM09/	Lic.No/Date:0310532437 05.08.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Pharmaceuticals.			

45	Case No.:11/20/82-ALC4/2009	Party Name:NEULAND LABORATORIES LTD	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/00422/AM10/	RLA File :09/24/040/00144/AM10/	Lic.No/Date:0910038818 06.08.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.			

46	Case No.:12/20/82-ALC4/2009	Party Name:SOLVAY SPECIALITIES INDIA PVT.LTD.	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/00423/AM10/	RLA File :03/95/040/00241/AM10/	Lic.No/Date:0310532546 06.08.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.			

47	Case No.:13/20/82-ALC4/2009	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/00424/AM10/	RLA File :03/95/040/00251/AM10/	Lic.No/Date:0310532642 06.08.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.			

48	Case No.:14/20/82-ALC4/2009	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Approved
	HQ File :01/82/050/00425/AM10/	RLA File :09/24/040/00159/AM10/	Lic.No/Date:0910038841 06.08.2009	
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their U.O. No.35011/199/2008-PI-III dated 25.02.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by			

firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Tetrazol Aldehyde	1 Kg.	1.	Orthotoluyl Benzonitrile	0.95 kg
		2.	1,3-Dibromo 5,5-Dimethyl Hydantoin	0.57 kg
		3.	2-N-Butyl-4-Chloro-5-formyl imidazole	0.62 kg
		4.	Tributyl Tin Chloride	1.65 kg
		5.	Methyl Isobutyl Ketone	1.43 kg
		6.	Acetonitrile	1.43 kg
		7.	Azobis Isobutyronitrile	0.076 kg

RA concerned may take further necessary action as per above decision of NC.

49	Case No.:15/20/82-ALC4/2009	Party Name:AQUAPHARM CHEMICALS PVT.LIMITED	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/00426/AM10/	RLA File :31/24/040/00068/AM10/	Lic.No/Date:3110039516 06.08.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of C&PC.			

50	Case No.:16/20/82-ALC4/2009	Party Name: PANACEA BIOTEC LTD.,	Meet No/Date:20/82-ALC4/2009 11.08.2009	Status:Case Deferred
	HQ File :01/82/050/00427/AM10/	RLA File :05/24/040/00262/AM10/	Lic.No/Date:0510247323 06.08.2009	Defer Date:29.09.2009
	Decision : Committee decided to defer case for 29.09.2009 for comments of Department of Bio-technology.			
